

- (i) Introduction of Bhoomi Rashi portal *w.e.f.* 01.04.2018 to quicken the process of Land Acquisition notifications;
 - (ii) Close coordination with various agencies for statutory clearances;
 - (iii) Constitution of high power committee under Chief Secretary to resolve the issues;
 - (iv) Regular review meetings at higher levels etc.
- (c) The Ministry of Road Transport and Highways has set a target of 11000 km for the construction of National Highways in the current financial year as compared to 10000 km for the last financial year.
- (d) National Highways Authority of India (NHAI) interacts with the lenders to their Public-private partnership (PPP) projects to resolve the issues.

Status of bridge on NH at Palarivattom

1071. SHRI K. J. ALPHONS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry is aware that a new bridge on National Highway at Palarivattom, Kerala, built just two years ago is on the verge of collapse;
- (b) whether the Ministry is aware that Kerala Government is going ahead with the repairing of the bridge inspite of report from IIT, Chennai, that entire structure of the bridge is unsafe;
- (c) whether Ministry will issue direction that the bridge be completely dismantled and build a new bridge;
- (d) the details of action taken against the Court order; and
- (e) whether Ministry is aware that the same contractor is building the Uytilla and Kundannoor bridge?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Palarivattom flyover in NH-66 (old NH-47) at Km 344/100 was constructed by Government of Kerala with State fund through State Government agency of Roads and Bridges Development Corporation Ltd. During the condition survey of all existing bridges on National Highways in Kerala, cracks and distress in the flyover have been reported to State PWD and this Ministry.

(b) and (c) Expert team from IIT Madras had inspected the bridge and rehabilitation works are being done by Government of Kerala as per their recommendations.

- (d) There is no Court order regarding this work.
- (e) No, Sir.

Accident prone black spots on roads

1072. SHRI RIPUN BORA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has identified accident prone black spots on roads which are life threatening for the travelers;
- (b) if so, State-wise detailed report thereon;
- (c) action proposed and taken so far with budgetary allocation to rectify the black-spots-fatality-zone areas;
- (d) whether it is also a fact that Government proposes to abolish passenger tax which are charged by the State Governments; and
- (e) if so, reason thereof and *in-lieu* support to State Governments by the Centre thereto?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Ministry has taken adequate steps towards improvement of road safety through various measures including engineering measures on National Highways. Based on fatalities in 2011, 2012, 2013 & 2014 calendar years, 789 black spots have been identified and notified with unique ID numbers assigned to each of the spots. Guidelines have been notified for investigation and rectification of the road accident black spots on National Highways. Out of 362 black spots have been rectified. State-wise detailed report is given in Statement [Refer to the Statement appended to answer to USQ no. 1058]

- (c) Regarding budgetary allocation to rectify of accident black spots, funds are met out of the allocation made for the development of National Highways.
- (d) and (e) Government has not proposed to abolish passenger tax which is charged by the State Governments.

E-challan system to check traffic laws' violations

1073. SHRIMATI SHANTA CHHETRI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has implemented E-challan System to effectively check violations like drunk driving, overspeeding and other traffic laws;